

Letter No.- NGT-620 /81-7-2023

From,

Devendra Singh Chauhan,
Under Secretary,
Environment, Forest and Climate Change,
Government of Uttar Pradesh.

To,

The Registrar
Hon'ble National Green Tribunal
Copernicus Marg, New Delhi.

**Environment, Forest and
Climate Change, Section-7**

Lucknow: Dated: 01 December, 2023

Subject:-Action Taken Report in Compliance of Hon'ble National Green Tribunal order dated 22-11-2023 in OA No.-687/2023 In re: Air Quality Index in various Cities.

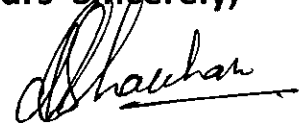
Sir,

In compliance of Hon'ble National Green Tribunal order dated 22-11-2023 in OA No.-687/2023 In re: Air Quality Index in various Cities, the Action Taken Report on behalf of State of Uttar Pradesh is being filed and annexed herewith.

It is requested that the said report may be presented before the Hon'ble Tribunal for kind consideration.

Encl:- As above.

Yours' Sincerely,



(Devendra Singh Chauhan)
Under Secretary.

BEFORE THE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

Original Application No. 687/2023

In Re: Air Quality Index in various Cities

Action Taken Report on behalf of State of Uttar Pradesh in
compliance of the order dated 22.11.2023 passed by Hon'ble
National Green Tribunal, New Delhi

1. That Hon'ble National Green Tribunal (herein after referred to as "NGT") considered the status of Air Quality Index of Non-attainment Cities (NACs) of Uttar Pradesh and was pleased to pass the order dated 22.11.2023, the operative portion of which is reproduced here as under:

"....

11. The States are directed to disclose in their next report the noncompliant cities for which the funds have been received, the extent of the funds received and the details of their utilization. The States are also 19 directed to ensure that the air quality does not dip in the cities under consideration any further but it shows a positive trend of improvement. Let the report covering the above aspects be filed within 2 days before the next date of hearing.

....."

2. That there are 17 Cities of Uttar Pradesh has been identified as NACs which includes 07 Million-plus Cities and 10 Non-million-plus Cities. The city wise source of funding for abatementof air pollution in NACs are tabulated below:



NACs Funded under XV th Finance Commission(XV-FC)		NACs Funded under National Clean Air Programme (NCAP)	
S. N.	Million-plus NACs	S. N.	Non-million-plus NACs
1	Agra	1	Anpara
2	Ghaziabad	2	Bareilly
3	Kanpur	3	Firozabad
4	Lucknow	4	Gajraula
5	Meerut	5	Gorakhpur
6	Prayagraj	6	Jhansi
7	Varanasi	7	Khurja
		8	Noida
		9	Moradabad
		10	Raebareli

3. That the Grant-in-Aid for abatement of Air Pollution to NACs is released by Ministry of Environment, Forest and Climate Change (MoEF&CC) in two ways. To 07 Million-plus cities, the Grant-in-Aid is released under XV-FC Funds directly to Urban Local Bodies (ULBs) whereas to other 10 NACs it is released by MoEF&CC through Central Pollution Control Board, Delhi (CPCB) and Uttar Pradesh Pollution Control Board (UPPCB). It is submitted that the NCAP Funds were also released to 5 Million-plus cities namely Lucknow, Agra, Kanpur, Prayagraj and Varanasi in FY 2019-20 only.
4. That the pre-requisite criteria for release of XV-FC grants to million plus cities as per the MoEF&CC DO Letter no. Q-16017/25/2020-CPA dated 15.06.2023 are given below:



- a) Recommendations of State Level Monitoring and Implementation Committee (SLMIC) for release of XV-FC grants for FY 2023-24 to MoEF&CC
 - b) Submission of Grant Transfer Certificate to MoEF&CC and Department of Expenditure, Ministry of Finance
 - c) Submission of 100% Utilisation Certificates against grant released till 31.03.2022 and 75% Utilisation Certificates against grant released in FY 2022-23
 - d) Annual Action Plans (AAP) for 2023-24 should be uploaded by cities on the Portal for Regulation of Air Pollution in Non-Attainment Cities (PRANA portal)
 - e) Details of activities funded through convergence of various schemes in AAP
 - f) Details of proposals submitted to MoEF&CC under Nagar Van Yojana
 - g) Details of submission of participation in Swachh Vayu Sarvekshan under PRANA portal
 - h) Incorporation of Automatic Testing Station (ATS) and Registered Vehicle Scrapping Facility (RVSF) in City & State Action Plan as per the proposal of Ministry of Road Transport and Highways (MoRTH).
5. That the Department of Expenditure, Ministry of Finance has released a total of ₹ 1157.04 Cr to 07 Million-plus cities of the State of Uttar Pradesh from FY 2020-21 to end of the FY 2022-23. These 07 Million-plus cities have utilised a total of ₹ 890.30 Cr (77%) till date against the fund released. The City wise break-up of XV-FC Fund released and utilised is annexed herewith as **Annexure 1** to this Action Taken Report.



6. That the criteria for release of NCAP grants to non-million plus cities as per the MoEF&CC DO Letter no. Q-16016/23/2020-CPA dated 13.06.2023 includes submission of 100 % Utilisation Certificates against grants released till 31.03.2022 and 75 % Utilisation Certificates submitted against grants released in FY 2022-23 to MoEF&CC and CPCB.
7. That the MoEF&CC has released a total of ₹ 216.84 Cr to 10 Non-million-plus and to 05 Million-plus cities under NCAP from FY 2019-20 to end of the FY 2022-23. These 10 Non-million-plus and 05 Million-plus cities have utilised a total of ₹ 108.29 Cr (50%) till date against total fund released. The City wise break-up of NCAP Fund released and utilised is annexed herewith as **Annexure 2** to this Action Taken Report.
8. That the Department of Expenditure, Ministry of Finance has released a total of ₹ 322.18 Cr to 06 Million-plus cities viz. Agra, Prayagraj, Kanpur, Lucknow, Meerut and Varanasi in the current FY 2023-24 as undisbursed ambient air quality grants for best performance of these cities. MoEF&CC, has also released a total of ₹ 90.15 Cr to 10 non-million-plus cities which is 50% of the total allocated fund for the FY 2023-24. The time line for utilization of funds released in FY 2023-24 is 31.03.2024. It is submitted that the fund will be utilised within time frame stipulated by MoEF&CC.
9. That the State Government is continuously monitoring the utilization of the funds and directed to ULBs for implementation of NCAP with the time frames stipulated under Guideline of MoEF&CC. The details of review meeting held at various level is as follows:



S. N.	Chairmanship	Date
1	Chief Secretary, GoUP	03.10.2023
2	Additional Chief Secretary, Department of Environment, Forest and Climate Change, GoUP	10.10.2023 and 03.11.2023
3	Principal Secretary, Department of Urban Development, GoUP	15.09.2023

10. That the 05 NACs in 2021-22 and 02 NACs in 2022-23 of Uttar Pradesh also awarded for Ranking of Cities ("Swachh Vayu Sarvekshan") under NACP. The City wise award money is tabulated as below:

Details of Ranking of Cities award under NACP during FY 2021-22

S.N.	City	Ranking for FY 2021-22 (Award Amt.)	Category
1	Lucknow	First (₹ 1.50 Cr.)	(<10 Lakh Population)
2	Prayagraj	Second (₹ 1.00 Cr.)	(<10 Lakh Population)
3	Varanasi	Third (₹ 0.50 Cr.)	(<10 Lakh Population)
4	Moradabad	First (₹ 0.75 Cr.)	(3-10 Lakh Population)
5	Firozabad	Second (₹ 0.50 Cr.)	(3-10 Lakh Population)

Details of Ranking of Cities award under NACP during FY 2022-23

S.N.	City	Ranking for FY 2022-23 (Award Amt.)	Category
1	Agra	Second (₹ 1.00 Cr.)	(<10 Lakh Population)
2	Moradabad	Second (₹ 0.50 Cr.)	(3-10 Lakh Population)

11. That as per the daily AQI Bulletin on the basis of the CAAQMS data published by Central Pollution Control Board (CPCB) which is available at the URL <https://airquality.cpcb.gov.in/AQI India Iframe/>, the details of number of Good days (AQI < 200) and days with dipped air-quality (AQI > 200) between 01.11.2023 to 29.11.2023 for 14 Non-attainment cities namely Ghaziabad, Meerut, Lucknow, Kanpur, Prayagraj, Varanasi, Agra, Noida, Moradabad, Gorakhpur, Firozabad, Jhansi, Bareilly, and Khurja is tabulated below:

S.N.	City	No. of observed Days	No. of Days with dipped air-quality (AQI > 200)	No. of Good Days (AQI < 200)
1.	Meerut	29	28	1
2.	Ghaziabad	29	26	3
3.	Noida	28	26	2
4.	Prayagraj	29	11	18
5.	Lucknow	29	9	20
6.	Moradabad	29	6	23
7.	Kanpur	29	6	23
8.	Jhansi	28	6	22
9.	Khurja	28	6	22
10.	Gorakhpur	29	5	24
11.	Firozabad	29	3	26
12.	Bareilly	29	3	26
13.	Agra	29	1	28
14.	Varanasi	29	0	29

That it is evident from the above table that barring 3 cities in NCR-UP, the air quality of the other cities has been largely good during the period from 01.11.2023 to 29.11.2023. The air quality of NCR-UP region is also affected by the source in the upwind states namely Delhi, Haryana and Punjab resulting in the dipped air quality.

12. That the CPCB has also assessed and uploaded on PRANA Portal, the city specific annual average PM₁₀ concentration for FY 2022-23 in comparison to actual achieved data of FY 2021-22 for Non-attainment Cities which are given below:

S. N.	NACs	Average PM10 Concentration (µg/m ³)		% Improvement
		FY 2021-22	FY2022-23	
1	Gorakhpur	142	101	-29%
2	Bareilly	159	114	-28%
3	Moradabad	151	114	-25%
4	Firozabad	136	103	-24%
5	Kanpur	156	127	-19%
6	Agra	139	115	-17%
7	Varanasi	110	93	-15%
8	Raebareli	114	103	-10%
9	Meerut	178	169	-5%
10	Ghaziabad	205	194	-5%
11	Khurja	158	155	-2%
12	Prayagraj	122	123	1%
13	Lucknow	145	148	2%

S. N.	NACs	Average PM10 Concentration ($\mu\text{g}/\text{m}^3$)		% Improvement
		FY 2021-22	FY2022-23	
14	Noida	191	197	3%
15	Anpara	155	163	5%
16	Jhansi	107	113	6%
17	Gajraula	165	189	15%

The above data shows that air quality of the 11 NACs have improved in FY 2022-23 as compared to that in FY 2021-22.

13. That the Commission for Air Quality Management in NCR and Adjoining Areas, vide Direction No. 77 dated 6th October, 2023, issued statutory direction for implementation of the revised schedule of the Graded Response Action Plan (GRAP) with immediate effect as and when orders under GRAP are invoked. The Sub-Committee for invoking actions under the GRAP in its earlier meetings had invoked actions under Stage I, Stage II, Stage III and Stage IV of the GRAP on dated 6th October 2023, 21st October 2023, 2nd November 2023 and 5th November 2023 respectively. CAQM vide its order dated 28.11.2023 annexed herewith as **Annexure 3** of this Action Taken Report, revoked the order issued on 18th November 2023, for actions under Stage-IV of the GRAP with immediate effect as Delhi AQI reached below the threshold for invoking the GRAP Stage-IV actions. There is a likelihood of sustaining the improvement in AQI. That in compliance to the orders of the CAQM, actions under Stages-I to Stage-III of the GRAP are being implemented, monitored and reviewed by all agencies concerned in the entire NCR-UP to ensure that the AQI levels do not increase.



14. That in compliance of the order passed by the Hon'ble NGT in OA No.- 681/2018 dated 20.11.2019, it is submitted that GRAP is further implemented as "Comprehensive Action Plan for reducing Air Pollution" in remaining 14 NACs of U.P. namely Agra, Kanpur, Lucknow, Varanasi, Prayagraj, Noida, Moradabad, Bareilly, Firozabad, Jhansi, Gajraula, Khurja, Raebareli and Gorakhpur.

It is therefore most humbly prayed that this Hon'ble Tribunal may kindly consider this Action Taken Report.



01.12.2023

(देवेन्द्र सिंह चौहान)

अनु सचिव

पर्यावरण, वन एवं जलवायु परिवर्तन विभाग,
उ०प्र० शासन।

Status of Fund Utilized by Million Plus cities under XVFC (₹ in Cr.)

Sl. No.	City Name	Fund released before FY 2022-23	Fund Utilization	% Utilization	Fund released in FY 2022-23	Fund Utilization	% Utilization	Total Fund released till FY 2022-23	Fund Utilization	% Utilization	Fund released in FY 2023-24
1	Prayagraj	93.00	93.00	100%	39.35	39.35	100%	132.35	132.35	100%	38.98
2	Lucknow	173.18	173.18	100%	77.00	10.71	14%	250.18	187.81	75%	126.20
3	Agra	101.25	101.25	100%	65.22	7.35	11%	166.47	108.60	65%	29.97
4	Kanpur	204.25	200.93	98%	7.35	0.00	0%	211.60	200.93	95%	28.29
5	Meerut	85.59	81.93	96%	28.50	0.00	0%	114.09	81.93	72%	25.10
6	Varanasi	108.10	84.93	79%	38.00	0.00	0%	146.10	84.93	58%	73.64
7	Ghaziabad	136.25	93.75	69%	0.00	0.00	0%	136.25	93.75	69%	0.00
Total		901.62	828.97	92%	255.42	57.41	22%	1157.04	890.30	77%	322.18

01/12/25
AD (Accounts)
Directorate of Urban
Local Bodies.

श्री. जयशंकर
श्री. जयशंकर
अनुसन्धित (अडिफ)
नगर विकास विभाग
उत्तर प्रदेश शासन



राष्ट्रीय राजधानी क्षेत्र और निकटवर्ती क्षेत्र
वायु गुणवत्ता प्रबंधन आयोग
Commission for Air Quality Management in
National Capital Region and
Adjoining Areas



No.120017/27/GRAP/2021/CAQM/1564-1717

28th November, 2023

ORDER

Sub.: Revocation of Actions under Stage-III ('Severe' Air Quality) of revised Graded Response Action Plan in Delhi-NCR.

The Commission for Air Quality Management in NCR and adjoining areas, vide Direction No. 77 dated 6th October, 2023, issued statutory direction for implementation of the revised schedule of the Graded Response Action Plan (GRAP) with immediate effect as and when orders under GRAP are invoked. The same is also available on the CAQM website (caqm.nic.in).

2. The Sub-Committee for invoking actions under the GRAP in its earlier meetings had invoked actions under Stage I, Stage II, Stage III and Stage IV of the GRAP on dated 6th October 2023, 21st October 2023, 2nd November 2023 and 5th November 2023 respectively. Further, Sub-Committee in its review meeting held on 18.11.2023, revoked the actions under Stage-IV ('Severe+' Air Quality) of GRAP after considering the improvement in air quality of Delhi and AQI forecast of subsequent days.

3. The sub-Committee in its meeting held on November 28, 2023 further reviewed the air quality scenario in the region as well as the IMD/IITM forecasts for meteorological conditions and air quality index of Delhi and observed as under:

AQI of Delhi has improved from the levels of 395 recorded on 27.11.2023 at 04:00 PM and has been recorded as 312 at 04:00 PM today about 83 AQI points below the threshold for invoking the GRAP Stage-III actions (Delhi AQI 401-450) and preventive/ mitigative/ restrictive actions under all Stages up to Stage-III are underway. There is a likelihood of the AQI remaining in very poor category in next few days.

4. The sub-Committee, accordingly, hereby decides to revoke the order, issued on 2nd November 2023, for actions under Stage-III of the GRAP with immediate effect.

5. Actions under Stages-I to Stage-II of the GRAP shall however remain invoked and be implemented, monitored and reviewed by all implementing agencies concerned in the entire NCR and agencies shall keep strict vigil and especially intensify measures under Stage-I & II of GRAP in order to obviate the implementation of Stage-III of GRAP actions owing to AQI level further slipping into 'Severe' Category.

17 वी मंजिल, जवाहर व्यापार भवन (एस. टी.सी. बिल्डिंग), टॉलस्टॉय मार्ग, नई दिल्ली-110001

दूरभाष : 011-23701213, ई-मेल : caqm-ncr@gov.in


17th Floor, Jawahar Vyapar Bhawan (STC Building), Tolstoy Marg, New Delhi-110001

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6. C & D project sites and industrial units which have been issued specific closure orders on account of violations/ non-compliances of various statutory directions, rules, guidelines etc. under no circumstances shall resume their operations without any specific order to this effect from the Commission.

7. All agencies responsible for implementation of various actions listed under Stages-I & II of GRAP and citizens/residents are advised to strictly implement and follow respectively, the provisions/charter of GRAP under Stage-I and Stage-II to obviate the need for re-imposition of Stage-III of GRAP in NCR.

8. The sub-Committee shall be keeping a close watch on the air quality scenario and may take appropriate decisions depending on the air quality, as recorded from time to time, and the forecasts made by IMD/IITM to this effect.


 (R.K. Agrawal)
 Director (Technical)
 (Member & Convenor of Sub-Committee on GRAP)

To:

1. The Chief Secretary, Government of Uttar Pradesh, 101, Lok Bhawan, U. P. Civil Secretariat, Vidhan Sabha Marg, Lucknow - 226 001.
2. The Chief Secretary, Government of Rajasthan, Government Secretariat, Jaipur, Rajasthan - 302 005.
3. The Chief Secretary, Government of Haryana, 4th Floor, Civil Secretariat, Sector - 1, Chandigarh.
4. The Chief Secretary, Government of NCT of Delhi, 3rd Floor, Delhi Secretariat, I. P. Estate, New Delhi - 110 002.
5. Additional Chief Secretary/Principal Secretary, Department of Environment, Uttar Pradesh.
6. Additional Chief Secretary, Department of Environment, Room No. 335, 3rd Floor, Haryana New Secretariat, Sector 17, Chandigarh.
7. Additional Chief Secretary / Principal Secretary, Department of Environment, Government of NCT of Delhi, Room No. 801, 8th Floor, B Wing, Delhi Secretariat, Delhi - 110002.
8. Principal Secretary, Department of Environment, Room No. 4224, 2nd Floor, Main Building, Government of Rajasthan Sectt. Jaipur.
9. Principal Secretary, Department of Transport, Government of Uttar Pradesh, Room No. 701, Babu Bhawan, Hazratganj, Lucknow, Uttar Pradesh
10. Addl. Chief Secretary, Department of Transport, Govt. of Rajasthan, Room No. 4102, Main Building, Rajasthan Sachivalya, Jaipur, Rajasthan.

11. Principal Secretary, Department of Transport, Government of Haryana, Room No. 621, 6th Floor, New Secretariat Bldg. Sector 17, Chandigarh.
12. Principal Secretary cum Commissioner, Department of Transport, Government of NCT of Delhi 5/9, Under Hill Road. Ludlow Castle, Civil Lines, Delhi - 110054.
13. Principal Secretary, Urban Local Bodies, Uttar Pradesh, 201, Lok Bhawan, Lucknow, Uttar Pradesh.
14. Principal Secretary, Urban Local Bodies, Rajasthan, Food Building, Secretariat Jaipur, Rajasthan.
15. Principal Secretary, Urban Local Bodies, Haryana, 506, 5th Floor, New Civil Secretariat, Sector 17, Chandigarh.
16. Commissioner of Police, Delhi, New Police Hqrs., Jaisingh Road, New Delhi.
17. Director General of Police, Uttar Pradesh, Police Headquarters, 9th Floor, Tower -2, Gomti Nagar Ext., Shaheed Path, Lucknow, Uttar Pradesh.
18. Director General of Police, Rajasthan, Police Headquarters, Lal Kothi, Tonk Road, Jaipur, Rajasthan.
19. Director General of Police, Haryana, Police Headquarters, Sector-6, City-Panchkula, Haryana -134109.
20. Special Commissioner of Police (Traffic) Delhi, Delhi Police New Headquarters, Tower-I, 3rd Floor, Jaisingh Road, New Delhi.
21. Addl. Director General of Police, (Traffic) Uttar Pradesh, Police Headquarters, Signature Bldg. Gomati Nagar Vistar, Lucknow, Uttar Pradesh.
22. Addl. Director General of Police (Traffic), Rajasthan, Room No. 740, Police Headquarters, Nehru Palace, Tonk Road, Jaipur, Rajasthan.
23. Inspector General of Police (Traffic & Highways), Haryana, Sector-7, Karnal, Haryana.
24. Chairman, National Highway Authority of India (NHAI), G 5&7, Sector 10, Dwarka, New Delhi - 110075.
25. Vice-Chairman, Delhi Development Authority (DDA), B Block, 1st Floor, Vikas Sadan, INA, New Delhi - 110023.
26. Chairman, New Delhi Municipal Council (NDMC), Palika Kendra, Parliament Street, New Delhi - 110001.
27. Commissioner, Municipal Corporation of Delhi, Civic Centre, 4th Floor, Minto Road, Delhi - 110002
28. Engineer in chief (E in C-I,II, III) Municipal Corporation of Delhi, Civic Centre, Minto Road, New Delhi 110002
29. Chief Executive Officer, Delhi Cantonment Board, Sadar Bazar Road, Delhi Cantonment, Delhi 110010.
30. Chairman, Central Pollution Control Board (CPCB), Parivesh Bhawan, East Arjun Nagar, Delhi - 110032.
31. Chairman, Uttar Pradesh Pollution Control Board, T C, 12 V, Vibhuti Khand, Gomati Nagar, Lucknow, Uttar Pradesh.
32. Chairman, Rajasthan Pollution Control Board, 4, Jhalana Institutional Area, Jhalana Doongari, Jaipur, Rajasthan - 302004.

17 वी मंजिल, जवाहर व्यापार भवन (एस. टी.सी. बिल्डिंग), टॉलस्टॉय मार्ग, नई दिल्ली-110001

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Tel:011-23701213, E-mail: caqm-ncr@gov.in

33. Chairman, Haryana Pollution Control Board, C-11, Sector 6, Panchkula, Haryana - 134109.
34. Chairman, Delhi Pollution Control Committee, 6th Floor, C Wing, Delhi Secretariat, IP Estate, Delhi - 110002.
35. Engineer-in-Chief, Public Work Department (PWD), Delhi, 12th Floor, Maso Building, Indraprastha Estate, New Delhi-110002.
36. Engineer-in-Chief, Public Works Department, Haryana, Nirman Sadan, Plot No.1, Dakshana Marg, Sector -33 A, Haryana PWD (B&R), Chandigarh.
37. Engineer-in-Chief, Public Works Department, Rajasthan, 170, Kamala Nehru Nagar, Ganpati Nagar, Jaipur, Rajasthan - 302007.
38. Engineer In Chief, U.P. Public Works Department, Nirman Bhavan, 96 M.G. Marg, Opp. Raj Bhavan, Lucknow-226001.
39. CMD, NTPC, NTPC Bhawan, SCOPE Complex, Institutional Area, Lodhi Road, New Delhi - 110003.
40. Managing Director, DMRC Ltd., Metro Bhawan, Brigade Lane, Barakhamba Road, New Delhi - 110 001.
41. Managing Director & CEO, DIMTS, 8th Floor, A Block, IT Park Road, Metro Vihar, Shastri Park, Shahdara, New Delhi, Delhi -110053.
42. Managing Director, National Capital Region Transport Corporation, Gati Shakti Bhawan, INA, New Delhi - 110023.
43. Chairman cum Managing Director, NBCC Bhawan, Lodhi Rd, New Delhi - 110003
44. Chairman, New Okhla Industrial Development Authority (NOIDA), Main Administrative Bldg. Sector 6, NOIDA, Uttar Pradesh.
45. Chairman, Greater Noida Industrial Development Authority, Plot No. 01, Knowledge Park -04, Greater NOIDA, Gautam Budh Nagar, UP - 201308.
46. Vice Chairman, Ghaziabad Development Authority, Vikas Path, Old Bus Stand, Ghaziabad, Uttar Pradesh - 201001.
47. Chief Executive Officer, Gurugram Metropolitan Development Authority, Metro Station, Plot No3, Sector 44, Near HUDA City Centre, Gurugram, Haryana.
48. Member Secretary, Central Pollution Control Board (CPCB), Parivesh Bhawan, East Arjun Nagar, Delhi - 110032.
49. Member Secretary, Uttar Pradesh Pollution Control Board, TC-12V, Vibhuti Khand, Gomati Nagar, Lucknow, Uttar Pradesh - 226010.
50. Member Secretary, Rajasthan Pollution Control Board, 4, Jhalana Institutional Area, Jhalana Doongari, Jaipur, Rajasthan - 302004.
51. Member Secretary, Haryana Pollution Control Board, C-11, Sector 6, Panchkula, Haryana - 134109.
52. Member Secretary, Delhi Pollution Control Committee, 6th Floor, C Wing, Delhi Secretariat, I P Estate, Delhi - 110002.
53. Chief Engineer, Urban Local Bodies, Haryana, Directorate of Urban Local Bodies, Bays No. 11-14, Sector 4, Panchkula, Haryana - 134112.
54. Chief Engineer, Directorate of Urban Local Bodies, Plot No. 18, Sector-7, Gomati Nagar, Uttar Pradesh.

17 वी मंजिल, जवाहर व्यापार भवन (एस. टी.सी. बिल्डिंग), टॉलस्टॉय मार्ग, नई दिल्ली-110001

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55. Chief Engineer, Directorate of Urban Local Bodies, 22 Godam, Near Shiv Line Fatak, Jaipur, Rajasthan.
56. The Deputy Commissioner, Central Delhi, 14, Daryaganj, New Delhi - 110002.
57. The Deputy Commissioner, East Delhi, L M Bund, Shastri Nagar, Delhi - 110031.
58. The Deputy Commissioner, New Delhi, 12/1, Jam Nagar House, Sahajahan Road, New Delhi - 110011.
59. The Deputy Commissioner, North Delhi, Alipur, Delhi - 110036.
60. The Deputy Commissioner, North East Delhi, DC Office Complex, Nand Nagari, Opposite Gagan Cinema, Delhi - 110093.
61. The Deputy Commissioner, North West Delhi, O/o of the Deputy Commissioner, Kanjhawala, Delhi - 110081.
62. The Deputy Commissioner, Shahdra, Nand Nagari, Opposite Gagan Cinema, Delhi - 110093.
63. The Deputy Commissioner, South Delhi, M B Road, Saket, New Delhi 110068.
64. The Deputy Commissioner, South East Delhi, Old Gargi College Building, Lajpat Nagar-IV, New Delhi - 110024.
65. The Deputy Commissioner, South West Delhi, Old Terminal Tax Building, Kapashera, New Delhi- 110037.
66. The Deputy Commissioner, West Delhi, Plot No. 3, Shivaji Palace, Near West Mall Gate, Raja Garden, New Delhi - 110027.
67. The District Magistrate, Meerut, Office of the District Magistrate, Collectorate, District Meerut, Uttar Pradesh - 250002.
68. The District Magistrate, Ghaziabad, District Magistrate Office, Collectorate, Rajnagar, Ghaziabad, Uttar Pradesh - 201001.
69. The District Magistrate, Shamli, Bara bazar, Shamli, Uttar Pradesh - 247776
70. The District Magistrate, Bulandshahr Collectorate, Bulandshahr, Uttar Pradesh - 203001.
71. The District Magistrate, Muzaffarnaga, Collectorate, (Near Prakash Chowk), District - Muzaffarnagar, Uttar Pradesh -251001.
72. The District Magistrate, Hapur, Collectorate, Hapur, Uttar Pradesh - 245101.
73. The District Magistrate, Baghpat, Collectorate, Baghpat, Uttar Pradesh - 250619.
74. The District Magistrate, Gautam Budhha Nagar, Tulsi Marg, Pocket G, Sector -27, Noida, Gautam Budhha Nagar, Uttar Pradesh -201301.
75. The Deputy Commissioner, Rohtak, Mini Secretariat, District Rohtak, Haryana - 124001.
76. The Deputy Commissioner, Gurugram, First Floor, Mini Secretariat, Gurugram
77. The Deputy Commissioner, Sonapat, Mini Secretariat, District Sonapat, Haryana - 131001.

17 वी मंजिल, जवाहर व्यापार भवन (एस. टी.सी. बिल्डिंग), टॉलस्टॉय मार्ग, नई दिल्ली-110001

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78. The Deputy Commissioner, Panipat, 1st Floor, Mini Secretariat, District Panipat, Haryana - 132103.
79. The Deputy Commissioner, Karnal, Mall Road, Karnal, District Karnal, Haryana - 132001.
80. The Deputy Commissioner, Faridabad, Room No.- 111, 1st Floor, Mini Secretariat, Sec-12, Faridabad -121004.
81. The Deputy Commissioner, Bhiwani, Commissioners' Office, Bhiwani, Haryana -127021.
82. The Deputy Commissioner, Rewari, Mini Secretariat, Bawal Road, Rajiv Chowk, Rewari, Haryana - 123401.
83. The Deputy Commissioner, Mahendragarh 1st Floor Mini Secretariat, Narnaul, Mahendragarh, Haryana.
84. The Deputy Commissioner, Palwal, Room No-201, Second Floor, Mini Secretariat, Palwal, Haryana- 121102.
85. The Deputy Commissioner, Nuh, Second Floor, Mini Secretariat Nuh, Haryana - 122107.
86. The Deputy Commissioner, Jhajjar, Mini Secretariat, DC Office, Jhajjar, Haryana - 124103.
87. The Deputy Commissioner, Charkhi Dadri, Mini Secretariat, Charkhi Dadri, Haryana.
88. The Deputy Commissioner, Jind, O/o Deputy Commissioner, Mini Secretariat, Jind, Haryana -126102.
89. The District Collector & Magistrate, Collectorate, Rajendra Nagar, Bharatpur, Rajasthan - 321001.
90. The District Collector & Magistrate, Mohalla Ladiya, Alwar, Rajasthan - 301001.
91. The Commissioner, Meerut Nagar Nigam, Near Ghanta Ghar, Kaiser Ganj Road, Meerut - 250002.
92. The Commissioner, Ghaziabad Nagar Nigam, Navyug Market, Opp. Old Bus Stand, Ghaziabad, Uttar Pradesh - 201001.
93. The Chairman, Nagar Palika Parishad Shamli Mill Road, Shamli, Uttar Pradesh - 247776.
94. The Chairman, Nagar Palika, Bulandshahr, Uttar Pradesh.
95. The Chairman, Nagar Palika Parishad, SD Area, Muzaffarnagar, Uttar Pradesh - 251002.
96. The Chairman, Nagar Palika Parishad, Hapur, Lothi Gate Nagar, Atarpura Chopla, Hapur, Uttar Pradesh -245101.
97. The Chairman, Nagar Palika Prishad, Baghpat, Uttar Pradesh.
98. Chief Executive Officer, Gautam Budhha Nagar, Uttar Pradesh.
99. The Commissioner, Municipal Corporation Rohtak, Ambedkar Chowk, M C Office, Opp. BSNL Office, Rohtak, Haryana - 124001.
100. The Commissioner, Municipal Corporation, Sonapat, Near Railway Station, Railway Road, Sonapat, Haryana - 131001.
101. The Commissioner, Municipal Corporation Panipat, Tau Devi Lal Complex, Railway Road, Panipat, Haryana - 132103.

102. The Commissioner, Municipal Corporation Karnal, Sector-12, (near Mini Secretariat), Urban State, Karnal, Haryana - 132001.
103. The Commissioner, Municipal Corporation Faridabad, B.K Chowki, New Industrial Town, Faridabad, Haryana - 121001.
104. The Commissioner, Municipal Corporation Gurugram, C 1, Info City, Sector 34, Gurugram, Haryana -122001.
105. The District Municipal Commissioner, Bhiwani Municipal Committee, Near Railway Station, Bhiwani, Haryana.
106. The Additional Deputy Commissioner, Municipal Council Rewari, Bharawas Rd, Near Agarsen Chowk, Bhajan Ka Bagh, Raam Bagh Mahalla Rewari, Haryana -123401.
107. The District Municipal Commissioner, Municipal Council Narnaul, Near PWD Rest House, Narnaul, Mahendragarh, Haryana.
108. The Deputy Commissioner, Municipal Council, Palwal, Second Floor, Mini Secretariat, Palwal, Haryana- 121102.
109. The Executive Officer, Municipal Committee, Nuh, Near Sabzi Mandi, Civil Lines, Nuh, Haryana - 122107.
110. The Executive Officer, Municipal Council, Jhajjar, Chhuchhakwas Road, Jhajjar, Haryana - 124103.
111. The Deputy Commissioner, Municipal Council, Mini Secretariat, District Charkhi Dadri, Haryana.
112. The Deputy Commissioner, Municipal Council, Police Lines, District Jind, Haryana -126102.
113. The Commissioner, Nagar Nigam Bharatpur, Mathura Gate, Bharatpur, Rajasthan - 321001.
114. The Commissioner, Nagar Parishad, Alwar Church Road, Alwar, Rajasthan.
115. The Chief Executive Officer (CEO), Plot No. 3, Sector 44, Near HUDA City Centre Metro Station, Gurugram, Haryana - 122003.
116. Chief Controller of Explosives, PESO, CGO Complex, 5th, A Block, Seminary Hills, Nagpur, Maharashtra - 440001.
117. Managing Director, BSES Rajdhani Power Limited, BSES Rajdhani Power Limited, BSES Bhawan, Nehru Place, New Delhi - 110019.
118. The Managing Director, BSES Yamuna Power Limited, Shakti Kiran Building, Vishwas Nagar, Shahdara, Delhi -110032.
119. Chief Executive Officer, Tata Power Delhi Distribution Limited (TPDDL), Tata Power Delhi Distribution Ltd, Hudson Lines, Kingsway Camp, Delhi-110009.
120. Managing Director, Uttar Haryana Vidyut Vitran Nigam Limited (UHVVNL) Vidyut Sadan, Plot No. C-16, Sector-6, Panchkula, Haryana.
121. Managing Director, Dakshani Haryana Vidyut Vitran Nigam Limited (DHVVNL), Vidyut Sadan, Vidyut Nagar, Hisar, Haryana -125005.
122. Managing Director, Pashchimanchal Vidyut Vitran Nigam Limited (PVVNL), Urja Bhawan, Victoria Park, Meerut, Uttar Pradesh - 250001.

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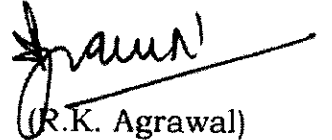
123. Managing Director, Noida Power Company Limited (NPCL) Commercial Complex, 1st Avenuc, Pocket II, Sector Alpha II, Greater Noida, Uttar Pradesh.
124. Managing Director, Jaipur Vidyut Vitran Nigam Limited (JVVNL), Vidyut Bhawan, Jyoti Nagar, Jaipur, Rajasthan - 302005.
125. Managing Director, Bharatpur Electricity Service Limited (JVVNL) Vidyut Bhawan, Jyoti Nagar, Jaipur, Rajasthan - 302005.
126. Managing Director, Delhi Transport Corporation (DTC), Government of National Capital Territory of Delhi, DTC Headquarters, IP Estate, New Delhi-110002.
127. Managing Director, U P State Road Transport Corporation, Tehri Kothi, MG Marg, Lucknow, Uttar Pradesh - 226 001.
128. Managing Director, State Road Transport Corporation of Haryana, 30 Bays Building, 2nd Floor, Sector - 17C, Chandigarh - 160017.
129. Managing Director, Rajasthan State Road Transport Corporation, Parivahan Marg, Chaumu House, Jaipur, Rajasthan - 302 001
130. The Chief Engineer (O&M), Rajiv Gandhi Thermal Power Project, Haryana Power Generation Corporation Ltd., Tehsil, Khedar, Barwala, Vidyut Sadan Vidyut Nagar Hisar, Haryana - 125 122.
131. The Chief Engineer (O&M), Deen Bandhu Chhotu Ram Thermal Power Station, Haryana Power Generation Corporation Ltd, Village- Pansara, Yamunanagar - 135 004.
132. The Chief Engineer (O&M), Panipat Thermal Power Station, Haryana Power Generation Corporation Ltd., Village Assan, Jind Road, Panipat, Haryana - 132 105.
133. Sr. Vice President (O&M), Jhajjar Power Ltd., Mahatma Gandhi Thermal Power Plant, CLP India Ltd, Tehsil- Matanhai, Dist- Jhajjar, Haryana - 124106
134. Plant in charge, Harduaganj Thermal Power Station, Uttar Pradesh Rajya Vidyut Utpadan Nigam Limited, 14, Ashok Marg, Shakti Bhavan, Lucknow
135. The Chief Engineer (O&M) Talwandi Sabo Power Ltd, Village - Banawala, Mansa, Talwandi Sabo Road, Mansa - 151 302.
136. Sr. Vice President (O&M), Rajpura Thermal Power Plant, Nabha Power Ltd, Nalash/Nalas Village, Rajpura, Dist. Patiala, Punjab.
137. The Chief Engineer (O&M), Guru Gobind Singh Thermal Power Station, Punjab State Electricity Board, Ropar, Punjab.
138. The Chief Engineer (O&M), Guru Hargobind Singh Thermal Power Station, Punjab State Electricity Board Lehra Mohabbat, Bhatinda, Punjab.
139. Chief General Manager, National Capital Thermal Power Station (NCTPS) National Thermal Power Corporation, Dadri, Dist: Gautam Budhnagar, Uttar Pradesh -201 008.
140. The Chief Engineer (O&M) Rajiv Gandhi Thermal Power Project, Haryana Power Generation Corporation Ltd., Tehsil, Khedar, Barwala, Hisar, Haryana - 125 122.

Copy for information and appropriate action to:

1. The Chairman and CEO, Railway Board, Raisina Road, Central Secretariat, New Delhi, Delhi 110001.
2. The Secretary, Department of Personnel and Training (DoPT), Government of India, Room No. - 112, North Block, New Delhi - 110 001
3. The Director General, Central Public Work Department (CPWD) A-Wing, Room No. 101 Nirman Bhawan, New Delhi
4. The Additional Chief Secretary, Health Department, Govt. of Haryana
5. The Additional Chief Secretary, Medical Health & Family Welfare Department, Govt. of Rajasthan
6. The Principal Secretary, Medical Health & Family Welfare, Govt. of Uttar Pradesh
7. The Secretary, Health & Family Welfare, Govt. of NCT of Delhi

Copy also to:

1. The Secretary, Ministry of Environment, Forest and Climate Change, Government of India, Indira Paryavaran Bhawan, Jor Bagh, New Delhi
2. The Defence Secretary, Ministry of Defence, Government of India, South Block, New Delhi - 110 001.
3. The Secretary, Ministry of Petroleum and Natural Gas, Government of India, Shastri Bhawan, New Delhi - 110 001.
4. The Secretary, Ministry of Road Transport and Highways, Government of India, Transport Bhawan, New Delhi - 110 001.
5. The Secretary, Ministry of Power, Government of India, Rafi Marg, Shram Shakti Bhavan, New Delhi, Delhi 110001
6. The Secretary, Department of Telecommunication, Ministry of Communication & IT, Government of India, Sanchar Bhawan, 20 Ashoka Road, New Delhi
7. The Chairperson and all Members (including Associate Members), CAQM



(R.K. Agrawal)

Director (Technical)

(Member & Convener of Sub-Committee on GRAP)